

(d) and (e) Sitamarhi receives primary grade day time coverage from the existing 100 KW MW Transmitter at AIR, Patna and the 10 KW MW Transmitter at Darbhanga. Similarly, while both Motihari and Bettia districts receive radio coverage from the 100 KW MW Transmitters at Patna and Gorakhpur, Madhubani receives radio coverage from the 100 KW MW Transmitter at Patna and 10 KW MW Transmitter at Darbhanga.

There is, therefore, no proposal to conduct any survey at Sitamarhi.

[English]

Setting up of TV Stations by State Governments

1176. SHRI SYED SHAHABUD-DIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to permit State Governments to establish TV stations at various places in the State to focus on programmes of State or regional interest.

(b) whether any State Governments have expressed interest in establishing such stations;

(c) whether the Government are considering National level private channels which would compete with the Doordarshan at the national level;

(d) if so, whether any organisations or entrepreneurs have shown interest in establishing a second channel; and

(e) the conditions under which such TV stations or channels would be licensed?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) There is no such proposal at present.

(b) No such request has been formally received from any State Govt. in the recent past. However, requests were earlier received for handing over the Second Channels to the State Governments. These were not agreed to at that time in the context of plans to free the electronic media from Governmental control.

(c) It is not possible to spell out the details at this stage as the modalities for introducing competition in the electronic media require extensive study before these are firmed up.

(d) Yes, Sir.

(e) It is not possible to spell out the details at this stage.

Stock of Sugar

1177. SHRI SYED SHAHABUD-DIN: Will the Minister of FOOD be pleased to state:

(a) the opening stock of sugar in the country at the beginning of the sugar year (October-September) as on October 1, 1988;

(b) the annual production, year-wise, since 1988-89;

(c) Imports during each sugar year since then, year-wise;

(d) the internal consumption during each sugar year since then, year-wise;

(e) the quantity exported during each sugar year, since then; and

(f) estimated production, import, export and consumption during the current sugar year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The opening stock of sugar in the country at the beginning of sugar year as on 1st October, 1988 was 25.32 lakh tonnes.

(b) to (f) The informations is gi-ven below:—

(Lakh tonnes)

<i>Particulars</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i> (<i>Estimated</i>)
1. Production of sugar	87.52	109.89	119
2. Imports.	2.42	..
3. Internal consumption	99.19	102.83	107—108
4. Exports	0.33	0.35	5.61

Cadre Assignment and Postings of Members of All India Services

1178. SHRI RAM NARESH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any policy decision regarding cadre assignment and postings in cases where both the husband and wife are members of All India Services;

(b) if so, the details thereof; and

(c) if not, whether the Government propose to formulate such a policy?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes Sir.

(b) and (c) The present policy is that if two officers belonging to the All India Services are married to each other and are borne on different cadres, both the officers are placed together in one cadre either by allowing one of the officers a Cadre transfer to the Cadre of the other or if that is not possible, to allot both of them a third cadre. This is subject to the concurrence of the States concerned. Care is however, taken to ensure that on transfer of cadre, the officer or officers concerned do not get transferred to the home State.

The subsequent postings of such officers within the cadre is within the purview of the concerned State Government.

Cadre Assignment of Officers of All India Service

1179. SHRI RAM NARESH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated a policy regarding cadre assignment of a member of an All India Service in case his/her spouse belongs to a service under a State Government;

(b) if so, the details thereof; and

(c) if not, whether the Government propose to formulate such a policy taking into account all relevant factors?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) There are no special provisions for the allotment of cadres to the members of All India Services married to officers serving under the State Governments. They are governed by normal principles of cadre allocation.

(c) No, Sir.

Funds to West Bengal under JRY

1180. SHRI SATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state:

(a) the allocation of funds made to West Bengal under the Jawahar